

ITEM NO.19

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

C.A. No. 6588-6590/2024 (III-A)

Date : 02-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Vipul Kumar, Adv.
Mr. Dipak Raj, Ad.
Mr. Anurag Ojha , AOR
Mr. Kartikeya Bhargava, AOR

For Respondent(s) :

Ms. Sakshi Kakkar, AOR
Mr. Vishal Kumar, Adv.

Mr. Abhishek Kumar Singh, AOR
Ms. Anamika Yadav, Adv.

Ms. Shalini Chandra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No. 6587/2024

The above-mentioned matter has already been directed to be listed before the Hon'ble Court vide Registrar Court's order dated 25.11.2024.

C.A. No. 6588-6590/2024

Respondent Nos.6 to 94 in C.A. No.6588/2024, respondent Nos.2 to 21 in C.A. No.6589/2024 and respondent Nos.4 to 23

contd...

in C.A. No.6590/2024 has been deleted from the array of parties in terms of Hon'ble Court's order dated 24.10.2024.

Certificate of service from the High Court is still awaited with regard to the remaining respondents.

List again on 30.07.2025.

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SUJATA SINGH
Registrar